

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 91 of 2014

Appeal No. 97 of 2014 & IA No. 313 of 2014

Appeal No. 98 of 2014 & IA Nos. 343/14, 402/14 and 343/14

Appeal Nos. 100,115,116,134 of 2014

Appeal No. 133 of 2014 & IA No. 234 of 2014

Appeal No. 100 of 2013 & IA No. 116 of 2013

Appeal No. 151 of 2013 & IA No. 220 of 2013

Appeal No. 124 of 2014

Appeal No. 125 of 2014 & IA No. 211 of 2014

Appeal No. 139 of 2014 & IA No. 238 of 2014

Appeal No. 44 of 2014 & IA No. 65 of 2014

Appeal No. 74 of 2014 & IA No. 143 of 2014

Dated: 3rd November, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matters of :

Appeal No. 91 of 2014

Ajmer Vidyut Vitran Nigam Ltd. & Ors. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay
Bhajjal for R-1

Appeal No. 97 of 2014 & IA No. 313 of 2014

Uttar Haryana Bijli Vitran Nigam Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Anushree
Bardhan and Ms Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay
Bhajjal for R-1

Appeal No. 98 of 2014 & IA Nos. 343/14 , 402/14 and 343/14

Uttar Haryana Bijli Vitran Nigam Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Anushree Bardhan and Ms Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay Bhaijal for R-1
 Mr. Amit Kapur, Mr. Buddy Ranganadhan, Ms. Poonam Verma, Ms. Kirat Nagra, Mr. Prashant Kumar, Ms. Pallavi Garg, Mr. Shantanu Singh Mr. Gaurav Dudeja, Mr. Pranav Vyas

Appeal No. 100 of 2014

Punjab State Power Corporation Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Ms. Swapna Seshadri

Counsel for the Respondent(s) : -

Appeal No. 115 of 2014

Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik
 Ms. Gurpreet S. Parwanda

Counsel for the Respondent(s) : -

Appeal No. 116 of 2014

Gujarat Urja Vikas Nigam Ltd. Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik
 Mr. Gurpreet S. Parwanda

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Buddy Ranganadhan, Ms Poonam Verma,

Mr. Kirat Nagra, Mr. Prashant Kumar, Mr.
Gaurav Dudeja, Mr. Pranav Vyas, Ms.
Pallavi Garg, Mr Shantanu Singh,

Appeal No. 134 of 2014

Prayas Energy Group **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Kirat Nagra, Mr. Pranav Vyas and
Ms. Pallavi Garg for R-2

Appeal No. 133 of 2014 & IA-234 of 2014

Prayas Energy Group ... **Appellant(s)**
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir

Counsel for the Respondent(s) : Mr. Kirat Nagra, Mr. Pranav Vyas and
Ms. Pallavi Garg for R-2

Appeal No. 100 of 2013 & IA No. 116 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. **Appellant(s)**
(Jointly through Haryana Power Purchase centre)
Versus
Central Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Ms. Anushree Bardhan, Ms. Poorva
Saigal, Mr. Vaibhav Tyagi and
Mr. Apporve Karol

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Buddy
Ranganadhan, Ms. Poonam Verma,
Mr. Kirat Nagia, Mr. Prashant Kumar,
Mr. Gaurav Dudeja, Ms. Pallavi Gar,
Mr. Shantanu Singh and

Mr. Nikhil Nayaar and Mr. Dhananjay
Bhaijal for R-1

Ms. Swapna Seshadri R-3

Appeal No. 151 of 2013 & IA No. 220 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran,
Ms. Anushree Bardhan, Mr. Poorva
Saigal, Mr. Vaibhav Tyagi and
Mr Apoorve Karol

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and Mr. Dhanjay
Baijal for R-1

Mr. Samir Malik for MSEDCL

Appeal No. 124 of 2014

Energy Watchdog & Anr. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and
Mr. Dhanjay Baijal for R-1

Appeal No. 125 of 2014 & IA No. 211 of 2014

Energy Watchdog & Anr. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Nikhil Nayyar and
Mr. Dhanjay Baijal for R-1

Mr. Kirat Nagra, Mr. Pranav Vyas
and Ms. Pallavi Garg for
R-2

Appeal No. 139 of 2014 & IA No. 238 of 2014

Maharashtra State Electricity Distribution Co. Ltd. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.
Respondent(s)

Counsel for the Appellant(s) : Mr. Samir Malik
 Mr. Gurpreet S. Parwanda

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and
 Mr. Dhanjay Baijal for R-1

Appeal No. 44 of 2014 & IA No. 65 of 2014

Dakshin Haryana Bijli Vitran Ltd. & Ors. Appellant(s)

Versus

GMR-Karalanga Energy Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr.G. Umapathy and Ms. R. Mekhala

Counsel for the Respondent(s) : Mr. Amit Kapur and Mr. Rohit Venkat
 for R-1
 Mr. Prashant Mathur,
 Mr. Rajiv Bhardwaj and Mr. Ravi Kishor
 for R-3
 Mr. K. S. Dhingra for R-5

Appeal No. 74 of 2014 & IA No. 143 of 2014

Gridco Ltd. Appellant(s)

Versus

GMR-Karalanga Energy Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta
 Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-6
 Mr. Amit Kapur
 Mr. Rohit Venkat

ORDER

Mr. Amit Kapur, appeared for Respondent (CGPL) has finished his reply argument. Post these matters for reply by the Advocate for Adani Power on **5.11.14 at 12:30 P.M. and 7.11.14 at 12:30 P.M.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Ts/js